

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 594
ANSWERED ON 07.02.2025

REVIVAL OF THE PROPOSAL FOR KOLLENGODE – THRISSUR RAIL LINE

594 SMT. JEBI MATHER HISHAM:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether steps will be taken to revive the proposal for Kollengode - Thrissur rail line in Kerala, considering its potential to boost tourism, industries and regional connectivity between Kerala and Tamil Nadu;
- (b) whether Government has conducted a feasibility study or updated the previous survey for this rail line, if so, the findings, and the timeline for the implementation;
- (c) considering the rail line's significance to the Kochi-Coimbatore-Bangalore industrial corridor, the measures that are being planned to ensure timely project funding and execution; and
- (d) the manner in which stakeholders will be engaged in the process?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): Railway projects are surveyed/ sanctioned/executed Zonal Railway wise and not State-wise as the Railway projects may span across State boundaries. Railway projects are sanctioned on the basis of remunerativeness, traffic projections, last mile connectivity, missing links and alternate routes, augmentation of congested/saturated lines, demands raised by State Governments, Central Ministries, Members of Parliament, other public representatives, Railway's own operational requirement, socio-economic considerations, connectivity to tourism and industries etc. depending upon throwforward of ongoing projects and overall availability of funds.

Kollengode and Thrissur are already connected through existing rail line via Shornur and Palakkad. Moreover, a survey for a new railway line between Kollengode and Thrissur has been completed but the project has low traffic projections.

Kochi (Ernakulam)-Coimbatore-Bangalore are well connected through existing double rail line.

Budget allocation for infrastructure projects and safety works, falling fully/partly in the State of Kerala is as under:

Period	Outlay
2009-14	₹372 crore/year
2024-25	₹3,011 crore (more than 8 times)

Execution of important infrastructure projects falling fully/partly in the State of Kerala are held up due to delay in land acquisition. Status of land acquisition in the State of Kerala is as under:

Total Land required for Projects in Kerala	476 Ha
Land Acquired	65 Ha (14%)
Balance Land to be acquired	411 Ha (86%)

Government of India is geared up to execute projects, however success depends upon the support of Government of Kerala. Railway had deposited ₹2111.83 crore for land acquisition to Government of Kerala. Support of the Government of Kerala is needed to expedite the land acquisition. For instance, details of some major projects which are delayed due to land acquisition are as under:-

SN	Name of the project	Total land required (in Ha)	Land acquired (in Ha)	Balance Land to be acquired (in Ha)
1.	Angamali - Sabarimala new line (111 Km)	416	24.4	391.6
2.	Ernakulam – Kumbalam Patch Doubling (8 Km)	4.2	1.59	2.61
3.	Kumbalam - Turavur Patch Doubling (16 Km)	10.3	5.7	4.6
4.	Trivandrum – Kanyakumari Doubling (87 Km)	41	33.2	7.8
5.	Shoranur – Vallathol Doubling (10 Km)	4.77	0	4.77